

[*Translation*]

It is all right, you have your own wishes and they have their own. You had your say.

[*English*]

Do not shout and do not disturb. Not allowed. If you do not sit withdraw from the House. Do not shout and do not disturb. If you do not sit down withdraw from the House. Nothing doing. I have got no power.

(*Interruptions*)

[*Translation*]

MR. SPEAKER : You express your own views and they will express their own.

12.05 hrs.

#### MATTERS UNDER RULE 377

[*Translation*]

- (i) Demand for measures to protect the historical places of archaeological value and develop the birth places of late Pt. Motilal Nehru, Ghalib and Nazir in Agra as national memorials.

SHRI NIHAL SINGH JAIN (Agra) : Mr. Speaker, Sir, Agra is an important historical and religious tourist centre in India.

Besides the world renowned Taj Mahal, there are other historical places such as Agra Fort, Tomb of Etmad-ud-daula, Sikandara, Fatehpur Sikri, etc., which should be renovated from tourism point of view and preserved and protected from archaeological point of view. But it is a matter of regret that this historical and cultural heritage is being totally neglected. The loose stones on the outer wall of Agra Fort and cracks in the walls due to growth of plants and the deteriorating condition of the entrance to Tomb of Etmad-ud-daula is an ample evidence of the negligence in preserving these monuments.

Bateshwar, the birth place of the 22nd Tirthankar of Jain religion Shouripur, birth place of Shri Naiminathji and birth place of Surdasji and the famous Kailash Temple are important places from religious and cultural point of view. Agra is also the birth place of great patriot late Pt. Motilal Nehru, famous poets like Ghalib and Nazir. All these places are being neglected by the Centre and the State Governments.

I would like to draw the attention of the Central Government towards it and submit the following points :—

- (1) The birth places of Late Pt. Motilal Nehru, Ghalib and Nazir should be developed as national memorials.
- (2) Immediate arrangements should be made for the protection and beautification of historical monuments.
- (3) Schemes should be prepared for the development of religious places and executed immediately.

As industries are not being set up in Agra to save Taj Mahal from industrial pollution, it is essential to develop Agra as a place of tourist importance on priority basis.

- (ii) Demand for steps to eradicate poverty in the rural areas of the country

SHRI UMA KANT MISHRA (Mirzapur) : Mr. Speaker, Sir, the Prime Minister has accorded top-most priority to the anti-poverty programme in the Twenty Point Programme. The number of poor is more in the rural areas. About 75 per cent people in the villages are living below the poverty line. As a result, resentment is increasing among the poor in the rural areas. Steps should, therefore, be taken on war footing to eradicate poverty in the rural areas. I give the following suggestions in this regard :

- (1) Plots and houses should be provided on priority basis and the village panchayat land and land declared surplus on account of ceiling should be distributed among the landless people for cultivation and possession thereof should be given to them.